## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:692 ANSWERED ON:01.03.2013 NATIONAL COMMISSION FOR WOMEN Choudhry Smt. Shruti

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether National Commission for Women (NCW) has expressed concern over safety of women in the country particularly in the wake of recent gang-rape incident in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government proposes to bring in a strict legislation in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken so far by the Government to avoid such incidents in future?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): Yes, Madam. The National Commission for Women has expressed concern over the recent incident of gang-rape in Delhi and has suggested, among others, amendments in the Law to make punishment for rape and sexual offences more stringent.
- (c) to (e): Recently, Government has promulgated the Criminal Law (Amendment) Ordinance, 2013, which seeks to make punishment for sexual assault more stringent. The Government has also enacted `The Protection of Children from Sexual Offences Act, 2012' to provide protection to all children under the age of 18 years from the offences of sexual assault, sexual harassment and pornography.